

Declaration of Assets and Liabilities

Year-2025-2026

श्री अमलीनी
22/1/20
06/2/26

I. Neha Kumari.....son/daughter/wife Subhash Chandra Mallik
aged 29.....Years, belonging to Bihar Vidhan Sabha, Patna... service and
presently working as Office Attendant (Fairwash) given here in below the details of the
assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

(27)

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	1500	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 10,000	-	-	-	-
(iii)	Bonds, Debentures and shares in Companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-826776274	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	BR01FY6999 BR01JF6657	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold - 10gms 1 Loka Silver - 50gms ₹ 20,000	-	-	-	-
(vii)	Other assets, such as values of claims/ interests	-	-	-	-	-

Note: Value of Bonds • Shares • Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI (BVM)	AMOUNT - 3.5 LAKH
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-HVPPK6053J	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Neha Kumari

Name of Employee: NEHA KUMARI

Designation: OFFICE ATTENDANT (FARRASH)

Department: BIHAR VIJYAN SARVA, PATNA

Place: PATNA

Date: 05.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.